



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 07.07.2025, 08.07.2025 & 09.07.2025 respectively, were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023, 1299 of 2025 Part Heard	State Bank of India Vs. Venugopal Dhoot & Ors. With	07.07.2025	30.07.2025
2.	Comp. App. (AT) (Ins) No. 467 of 2020 Part Heard	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	07.07.2025	30.07.2025
3.	Comp. App. (AT) (Ins) No. 639 of 2020 Part Heard	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With	07.07.2025	30.07.2025

4.	Comp. App. (AT) (Ins) No. 640 of 2020 Part Heard	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors. With	07.07.2025	30.07.2025
5.	Comp. App. (AT) (Ins) No. 1442 of 2024 & I.A. No. 5240, 5241, 5242 of 2024 Part Heard	Venugopal Dhoot Vs. Vovl Ltd. & Ors. With	07.07.2025	30.07.2025
6.	Comp. App. (AT) (Ins) No. 1623 of 2024 & I.A. No. 5930 of 2024 Part Heard	Venugopal Dhoot Vs. Pravin R. Navandar & Ors.	07.07.2025	30.07.2025
7.	Comp. App. (AT) (Ins) No. 1164 of 2024 Part Heard	Axis Bank Ltd. Vs. Naren Sheth & Anr.	07.07.2025	03.08.2025
8.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024 Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	07.07.2025	21.07.2025
9.	Comp. App. (AT) (Ins) No. 1159 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. With	08.07.2025	08.08.2025

10.	Comp. App. (AT) (Ins) No. 1241 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. & Anr. With	08.07.2025	08.08.2025
11.	Comp. App. (AT) (Ins) No. 1982 of 2024 (With Defects) Part Heard	Manoj Lalwani Vs. Ritu Automobiles Pvt. Ltd. Through Liquidator & Anr.	08.07.2025	08.08.2025
12.	Comp. App. (AT) (Ins) No. 336 of 2022 Prat Heard	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	09.07.2025	11.08.2025
13.	Comp. App. (AT) (Ins) No. 2026 of 2024 & I.A. No. 8440 of 2024 Part Heard	Sudha Apparels Ltd. Vs. Ravi Sethia	09.07.2025	28.07.2025
14.	Competition App. (AT) No. 5 of 2023 Part Heard	Swapan Dey Vs. Competition Commission of India & Anr.	09.07.2025	12.08.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar